

(d) The scales laid down by the Department of Personnel & Administrative Reforms are not applicable to Armed Forces Hqrs. and Inter Service Organisations.

(e) Some posts of Stenographers Grade 'C' attached with the officers of the rank of Brigadiers/Equivalent holding the appointment of Director have been upgraded as Stenographers Grade 'B' (Senior P. As) to improve the promotional prospects of the Stenographers Grade 'C'.

12.00 hrs.

RE : QUESTIONS OF PRIVILEGE  
ETC.

MR. SPEAKER : Shri Narayan Datt Tiwari.

PROF. MADHU DANDAVATE (Rajapur) : Under Direction 118 I have written to you today a letter. I want to lay on the Table of the House.....(Interruptions)

MR. SPEAKER : Whenever any question comes up then you can lay it.

PROF. MADHU DANDAVATE : It is Indira Gandhi Pratibha Pratishthan. It is addressed to Deccan Sugar Factors Association.

MR. SPEAKER : When you are speaking on something, then I will see.

PROF. MADHU DANDAVATE : We are entitled for an explanation and clarification. I had written to you. I do not know why you are preventing us from laying the papers on the Table of the House.

MR. SPEAKER : I am going according to the rules. That is all. I do not prevent anything.

(Interruptions)

MR. SPEAKER : That does not concern the privilege motion.

श्री अटल बिहारी वाजपेयी (नई दिल्ली) : अध्यक्ष महोदय, प्रिविलेज मोशन दिया है, उसका पता नहीं लगा है कि क्या हुआ ?

अध्यक्ष महोदय : कौन सा ?

श्री अटल बिहारी वाजपेयी : फायनेंस मिनिस्टर के खिलाफ ।

अध्यक्ष महोदय : आज दिया है ?

श्री जार्ज फर्नांडीस : नहीं कल दिया है ।

अध्यक्ष महोदय : आपने भी दिया है ?

श्री जार्ज फर्नांडीस : जी हां ।

अध्यक्ष महोदय : ठीक है, मैं देखूंगा ।

SHRI GEORGE FERNANDES (Muzaffarpur) : We have given a privilege motion against Arun Shourie. (Interruptions)

MR. SPEAKER : No. No discussion. Is it under my consideration.

SHRI GEORGE FERNANDES : So far as the breach of privilege motion against Mr. Arun Shourie is concerned, I would like to make two points.

MR. SPEAKER : No points now. I am not entering into a discussion.

SHRI GEORGE FERNANDES : Firstly, there is a repeated Editorial in the Indian Express today.

MR. SPEAKER : It is their freedom to do it.

SHRI GEORGE FERNANDES : The House has again been brought to contempt.

MR. SPEAKER : I will consider it. It is under my consideration.

SHRI GEORGE FERNANDES : Have you sought explanation from Mr. Arun Shourie ?

MR. SPEAKER : It is under my consideration. Now, Shri Narayan Datt Tiwari.

PROF. MADHU DANDAVATE : Do not go to the next item. What is your ruling. I had given under Direction No. 118 of the Speaker, a letter written to the Deccan Sugar Factories Association from the Indira Gandhi Pratibha Pratishthan. The letter is from its Honorary Secretary to Deccan Sugar Factories Association.

MR. SPEAKER : Let me see it. I will examine it.

श्री राम बिलास पामवान : (हाजीपुर) अध्यक्ष महोदय, हमने इंदिरा गांधी प्रतिभा-प्रतिष्ठान के संबंध में....

MR. SPEAKER : No, nothing doing. It is under consideration.

श्री जयपाल सिंह कश्यप (अंबाला) : अध्यक्ष महोदय, कानून-व्यवस्था की नियति इतनी बिगड़ गई है कि एक एम्बोकेट की बीबी...।

अध्यक्ष महोदय : भाग बंठिए। इट दूज स्टेट सब्जेक्ट, में पता करवा लूंगा।

श्री मनोराम बागड़ी (हिंमार) : अध्यक्ष महोदय, हम लोकसभा में इसलिए बोलते हैं कि कुछ कार्यवाही हो सके...। (व्यवधान)

अध्यक्ष महोदय : बताइए क्या कहना है आपकी।

श्री मनोराम बागड़ी : बात यह है कि अलीगढ़ के बारे में मैं नियम 388 के तहत आपसे सिका था...। (व्यवधान)

अध्यक्ष महोदय : मैं पता कर लूंगा, हालांकि यह स्टेट सब्जेक्ट है, फिर भी चूंकि बात बहुत गम्भीर है, इसलिए मैं पता कर लूंगा।

श्री मनोराम बागड़ी : अध्यक्ष महोदय, अगर आप प्रकट कर दें...। (व्यवधान)

अध्यक्ष महोदय : प्रकट कर के आधार पर नहीं होगा।

श्री मनोराम बागड़ी : आप मेरी एक प्रिन्ट बात तो सुन लीजिए।

MR. SPEAKER : I will find out. Let me get the facts. मैंने आपकी बात सुन ली है।

श्री मनोराम बागड़ी : आप जवाब तो दे दीजिए।

अध्यक्ष महोदय : जवाब भी दे दिया है।

श्री मनोराम बागड़ी : आप लपेटे होकर बता दीजिए।

अध्यक्ष महोदय : मैंने बना दिया है न कि मैं फैंक्चम पता कर लूँ और अगर फैंक्चम ठीक हुए, तो 377 में कम आपकी इजाजत दूंगा। (व्यवधान)

MR. SPEAKER : Yes, Mr. Halder.

SHRI KRISHNA CHANDRA HALDER (Durgapur) : I am on a point of order.

(Interruptions). I want to know whether it is not a fact that in the Fifth Lok Sabha there was a Privilege Motion against the then Railway Minister late L. N. Misra. Then the Speaker allowed the Opposition leaders to go through the confidential documents (Interruptions)\*

\* Not recorded.

MR. SPEAKER : No, no, you are not allowed.

श्री जगदीश चन्द्र शर्मा (व्यवधान)

श्री गिरधारी लाल व्यास (भीमवाड़ा) : अध्यक्ष महोदय, बेतड़ी कापर प्रोजेक्ट के लिए किसानों की जमीन एकपायर ही गई, उसका मुआवजा नहीं दिया गया और न ही उसमें शास्त्रकारों को नौकरी में लिया गया ... । (व्यवधान)

MR. SPEAKER : No, no, you are not allowed.

श्री जगदान सिंह (हरिद्वार) : अध्यक्ष महोदय, इस सत्र में हरिजन धर्याचारी पर बात करने का कोई अवसर नहीं दिया गया ... ।

अध्यक्ष महोदय : आज भी तो उसी पर बात हो रही थी। (व्यवधान)

MR. SPEAKER : Shri Narayan Datt Tiwari.

12.04 hrs.

## PAPERS LAID ON THE TABLE

### NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJI CHANANA) : On behalf of Shri Narayan Datt Tiwari.

I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under

sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—

- (1) The Imported Cement Control (Second Amendment) Order, 1981, published in Notification No. S.O. 522 (E) in Gazette of India dated the 30th June, 1981.
- (2) The Imported Cement Control (Third Amendment) order, 1981, published in Notification No. S.O. 605(E) in Gazette of India dated the 24th July, 1981. [Placed in library. See No. LT-2781/81].

REVIEW ON AND ANNUAL REPORT OF INSTITUTE FOR DEFENCE STUDIES AND ANALYSES, NEW DELHI FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ Y. PATIL) : I beg to lay on the Table :—

- (1) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 1979-80 along with Audited Accounts.
- (2) A statement (Hindi and English versions) regarding Review by the Government on the working of the Institute. [Placed in library. See No. LT-2782/81].

MR. SPEAKER : आप जा जाना और मुझे बता देना। Not here.

(Interruptions)

MR. SPEAKER : This is out of order; not allowed.

(Interruptions)